

But, at the same time, I would like to say this. If a Member just wants to make a statement of fact, that such and such allegations were there against a particular Chief Minister at one time, that there was a High Court reference or a Supreme Court order, the Chair cannot rule it out. Within this limit, the Member has to remain and proceed with his speech. (*Interruptions.*)

SHRI K. LAKKAPPA : My point was only to show how political corruption can be shielded by the Prime Minister when specific charges are made against a Chief Minister. I would like to bring to your notice the facts of the case.....

MR. CHAIRMAN : The hon. Member has to conclude.

SHRI K. LAKKAPPA : Mr. Shukla a very reasonable man and I hope that he will accept all the amendments moved by me and my friends. I will just say how political corruption will happen, how the Prime Minister and also the President and also the Home Minister will shield the Chief Ministers regarding corruption—political corruption to manoeuvre and get a constituency to stand for election and subsequent grant of illegal favours to make up for personal obligation. (*Interruptions.*) In 1962 the present Congress President was defeated. What happen was this. One MLC from Bagalkot was in the Mysore Legislative Council.....

MR. CHAIRMAN : You need not go into the details.

SHRI K. LAKKAPPA : These are facts.

MR. CHAIRMAN : It may be a fact, but this Parliament cannot sit in judgment over such matters at this stage. That is the difficulty.

SHRI K. LAKKAPPA : He wanted to become the Chief Minister of Mysore State and he get him resign and allowed.....

MR. CHAIRMAN : Now please conclude your speech.

SHRI K. LAKKAPPA : Mr. Chairman, Sir, will you kindly bear with me for a minute? I want that the Prime Minister

also should be brought within the purview of this Bill. In the year 14-2-1963 the Prime Minister.....

MR. CHAIRMAN : No please. I am sorry you are again going out of the scope of the discussion.

SHRI K. LAKKAPPA : The Prime Minister and the Chief Minister wanted to favour and also shield corrupt practices. They will have a 'Tulabaram' and immediately when the charge-sheet comes here, they will scuttle the whole charge-sheet. Therefore, I want the Chief Ministers and also the Prime Minister should be brought within the purview of this Bill.

MR. CHAIRMAN : Now the House will take up consideration of the Private Members' Business.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-Second Report

SHRI P. N. SOLANKI (Kaira) : I beg to move :

"That this House do agree with the Fifty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th August, 1969."

MR. CHAIRMAN : The question is :

"That this House do agree with the Fifty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th August, 1969."

The motion was adopted.

RESOLUTION RE : NATIONALISATION OF FOREIGN TRADE, GENERAL INSURANCE, ETC.—(contd.)

MR. CHAIRMAN : I hope the speech of Mrs. Tarkeshwari Sinha is taken as concluded. She is not present in the House at present. There are some amendments to the resolution.

SHRI SHIVA CHANDRA JHA (Madhubani) : I beg to move :

That in the resolution,—

for "socialistic pattern of society which is the declared policy of the Government, necessary steps such as (a) nationalisation of foreign trade, general insurance and steel industry ; (b) taking over of all investment in India ; (c) fixing of ceiling on urban property ; and (d) eradication of black money through demonetisation of the currency be taken by the Government without any further delay".

substitute—

"the goal of socialist society accepted by Parliament the Government should nationalise General Insurance and export-import trade with Nepal and Communist countries within six months and impose ceiling on personal consumption at Rs. 1500/- per month and ceiling on urban property at Rs. 10 lakhs and nationalise rest of the export-import trade with in one year from now.

This House further resolves that the Government should also formulate a phased, time-bond programme for implementing other socialist measures." (1)

SHRI LOBO PRABHU (Udipi) : I beg to move :

That in the resolution,—

add at the end—

"provided, there is benefit to the common people, instead of higher prices and taxes, characteristic of current nationalisation." (3)

SHRI B. P. MANDAL (Madhipura) : I beg to move :

That in the resolution.—

for socialistic pattern of society which is the declared policy of the Government"

substitute—

"socialism" (4)

SHRI GEORGE FERNANDES (Bombay South) : I beg to move :

That in the resolution,—

for "socialistic pattern of society which is the declared policy of the Government, necessary steps such as (a) nationalisation of foreign trade, general insurance and steel industry ; (b) taking over of all foreign investment in India ; (c) fixing of ceiling on urban property ; and (d) eradication of black money through demonetisation of the currency be taken by the Government without any further delay"

substitute—

"the goal of socialist society accepted by Parliament the Government should nationalise General Insurance, foreign oil interests in India and export-import trade with Nepal and Communist countries within six months and impose ceiling on personal consumption at Rs. 1500/- per month and ceiling on urban property at Rs. 10 lakhs and nationalise rest of the export-import trade within one year from now.

This House further resolves that the Government should also formulate a phased, time-bond programme for implementing other socialist measures." (5)

SHRI YASHPAL SINGH (Dehra Dun) : I beg to move :

That in the resolution,—

(i) for "which is the declared policy of the Government, necessary steps"

substitute—

"a Parliamentary Committee be constituted to suggest measures", and

(ii) for "be taken by the Government without any further delay."

substitute—

"etc. with instructions to report by the 2nd October, 1969." (6)

SHRI B. P. MANDAL : I beg to move :

That in the resolution,—

after "currency" insert—

"(e) bringing the disparity of highest and lowest income groups to the ratio of 1 : 10 nationalising all means of production" (8)

SHRI ABDUL GHANI DAR (Gurgaon): I beg to move :

add at the end—

"and for this purpose, Government may appoint a Committee consisting of foremost economists to thrash out all aspects in the light of our financial resources and report to Government before the next Budget Session." (9)

MR. CHAIRMAN: I am sorry the mover of the resolution is absent. She did not even intimate the Chair

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): She has already spoken.

MR. CHAIRMAN: The point is that she did not even conclude the speech.

SHRI INDRAJIT GUPTA (Alipore): When she has not given any intimation to the Chair, we will have to take it that she has concluded her speech.

SHRI S. K. TAPURIAH (Pali): Sir, the Resolution of Shri Patodia was discussed in the House when he was not present.

श्री रवि राय (पुरी): हम बहस को चलायें।

SHRI PILOO MODY (Godhra): Mr. Chairman, Sir, I really do not understand under what circumstances we are operating today. Apparently, a great deal of the atmosphere from the Central Hall has poured into the House itself because I cannot conceive of having to speak on a subject in which the prime mover herself is absent. As if that was not bad enough, it goes further as she has not even concluded what she wanted to say. Am I then to take it that I am to speak on a Resolution on which the Mover herself - although she certainly spent a great deal of her spleen and perhaps did a great deal of justice to her sex, if not to perhaps to her intellect—has disappeared?

I don't know, where or why or how she has disappeared—leaving behind a time-bomb in the Lok Sabha, hoping that in her absence it will explode in one form or the other.

Unfortunately, Sir, in spite of the charge or gun-powder with which she has loaded her Resolution, events outside have so overtaken this Resolution that I think that it is really redundant to discuss it at all.

The process of Nationalisation which seems to have attracted the lady's fancy is something that I have always contributed to. The Swatantra Party, for a great many years, has advocated Nationalisation, for instance, of the Communist Party; and we have always stood behind it firmly. But this reactionary Government has not thought it fit to follow over advice at all. Apparently, to some of our friends, at any rate, nationalisation has to be a one way traffic, a traffic which will put money from other people's pockets into their own. But nationalisation which, as I said, we approve of, should not be stopped at some point or some level, where it is convenient either for the Government or those who are great advocates of it. Banks were nationalised; but, unfortunately, only 14 banks were nationalised. So many banks were left out and who knows, how many of their relatives are involved in these banks. It has been suggested that foreign banks should also be nationalised. But nobody has for a moment suggested that foreign accounts, particularly, the number of accounts of all my colleagues over here should also be nationalised.

I would advocate, Sir, that a thorough inquiry should be made not only about the banks, but also in the personal accounts of my friends over here who have amassed vast fortunes abroad. What a shame that a good many such friends of mine are not present here, as I see the Treasury Benches are empty. But Sir, advocating nationalisation of foreign trade, advocating demonetisation of the currency, catching blackmarketeers and all that, must show somehow in the intentions of the Government. I am of the conclusion that there is no such intention on their part whatsoever; nor do I think there is any intention on the part of the lady who has moved the Resolution, because, if the Government were serious about catching people who have evaded taxes, about catching people who have black-

[Shri Piloo Mody]

money, about trying to bring to book those people who have made illegitimate profits, a great deal would have been done within the existing framework of society and within the laws with which this Government arms itself from time to time.

But this requires intention, and I charge that there is no intention on the part of this Government, or for that matter, on the part of those who have moved this Resolution or inspired it.

Here I am reminded of the story of a little boy who never used to speak. His father and mother were rather worried about him. Finally, one day when he was 7 years old and was having breakfast, he turned round and said 'the cornflakes are cold'. His mother was surprised. She said 'You have not spoken for 7 years. How is it that all of a sudden you have realised that the cornflakes are not so hot?' He said, 'All these years, I had no reason to complain at all'. It is only today that I find that my cornflakes are cold.' This is the condition of nationalised societies where there is a great deal of power in the hands of Government.

There is another story, this one about Stalin, Roosevelt and Churchill. After they had had their historic meeting, they were travelling in a car. On the way, there was a cow standing in front of them. So Churchill in typical British style went out of his car and waved his cigar at the cow and said 'Move on'. But the cow stood where it was. Then Roosevelt got out of the car, in spite of his constitutional difficulty, and waved his stick at the cow. But the cow would not listen—I would like to wave my stick at the lady who has moved this Resolution, but she is not to be seen here.

Then it was the turn of Stalin. He came out of the car and whispered something into the ear of the cow and the cow scooted. Naturally his two colleagues were surprised at what was happening and asked him, 'What did you say to the cow?' He said 'I said to the cow that if she did not move, I would send her to a collective farm'.

We all know that Moses gave to this world Ten Commandments. Incidentally, one of them was quite intriguing. It says—'Thou shall not cover thy neighbour's wife'. But the ten commandments with which this

lady has been inspired, which are the basis of this Resolution, which have been fabricated or brought to light by the venerable club of this Parliament known as that 'Young Turks', have not taken a clue from this particular Commandment of Moses, left to us some thousands of years ago.

Finally, considering what is happening outside and taking into account the seriousness with which this Resolution has been brought before the House, I would like to observe that I find a great deal of similarity between a bikini and Shrimati Indira Gandhi's Government. Nobody knows what holds it up. But as I reflect on it a little further and as I spend time drinking my coffee out in the Central Hall, I am beginning to understand some of the reasons why this Government is held up—even though what holds up the bikini still remains a puzzlement to me—namely that there are people, both inside and outside this House who have over the last 22 years acquired the facility to say one thing and do another.

We are in the midst of just such a crisis. I think that this debate, if nothing else, reflects that crisis.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : The nationalisation of major banks in the country has started a process, I hope a process in the right direction. It has also started a process of conflict between different interests. It is a bold and courageous move and after such a step, it is necessary that whatever other measures that this Resolution has thought of, should come about.

When I was listening to the speech of Shri Mody, I was reminded of some writings about Sygman Rhee I had read in those days.

Mr. Mody and his masters are speaking the same language, the same things written years ago. Rhee of South Korea and Bao Dai of Viet-Nam were speaking the same language. All those persons had been thrown into the dustbin of history. I am quite sure Mr. Mody and his tribe are only to count the days when they will also meet with the same fate.. (*Interruptions.*) This is a great measure and the process has started. There is so much of conflict in the country. On the one side there is the group which wants monopoly capital and

concentration of wealth. There are others who are opposed to these principles. So when some persons tell us that nationalisation is something that is to be taunted at and laughed at... (*Interruptions.*) We have to say that it is an act of faith with us. We shall have to take many other follow-up measures. Nationalisation is not an end in itself; it is a means to an end. It strikes at the concentration of economic power. That step having been taken, vast amounts of deposits come in the hands of people. Those deposits should be gainfully employed. We shall have to think of other necessary follow-up measures. The prevailing mood of the country is for radical economic changes in society. Some persons allege that we want to establish a dictatorship in the country... (*Interruptions.*)

15.47 hrs.

[Shri Gadilingana Gowd in the Chair]

If you read history, you will find what happened in many countries... (*Interruptions.*) Some people in this country were gradually losing faith in the ability and efficacy of democratic processes and democratic institutions and it is at this time that such a good measure has come. There was a feeling that democratic institutions were not in a position to remove the hardships and inequalities. Young men were thinking of violent means to remove disparities. This step restored confidence in the minds of millions of young men in the democratic institutions. Such a measure will enhance the prestige of the democratic forces in the country. In countries of Southeast Asia, the democratic institutions were once functioning and people had the right to vote. But a handful of persons took advantage of it and became dictators. We see what happened in Korea and Viet-Nam and other countries too. The democratic processes in those countries could not satisfy the hunger of the people for land, for employment. So, they had to give way to dictatorship. Fortunately this action in our country came at the right time to restore the confidence of people in democratic institutions and processes. I am quite sure that the proposal of having a ceiling on urban property is a good one, and I am quite sure that this is a good demand. I have been to some other places.

For instance, in Himachal Pradesh, what do you find? This black money of black marketeers...

SHRI PILOO MODY : Catch them and hang them. Nehru promised it.

SHRI CHINTAMANI PANIGRAHI : They are having thousands of crores of money, and all these thousand crores of rupees are in the hands of the black-marketeters. We shall have to take note of it. You will also find that the money of the blackmarketeters is now going to be used this way. They are now going in for purchasing new landed property and urban property in the cities. (*Interruptions.*) What do you want to say, Mr. Mody? Please stand up and say.

SHRI PILOO MODY : I said catch them and hang them. It was promised by Nehru. You have had all the power in the world. Why have you not done it?

SHRI CHINTAMANI PANIGRAHI : The people will hang them and you. Wait for that time, The time is coming. (*Interruption.*)

SHRI PILOO MODY : I offer myself for hanging, if it pleases him. But I thought he was referring to blackmarketeters.

SHRI CHINTAMANI PANIGRAHI : I am afraid that in November or December many of these people will commit suicide, because these measures are against their interests, and because they have been exploiting the poor for the last 20 years in the name of freedom and in the name of democracy. The people of India have now realised the truth, and I hope they will achieve victory after victory.

I suggest to the Government that after this one measure that has come, namely, the nationalisation of major commercial banks, it has given courage and strength to the people, and the people will further help this process. Therefore, a ceiling on urban property should come next; the provision of employment to the unemployed people should also follow this. And foreign trade also should next be nationalised. I think these are the processes which should follow one after the other. There is nothing to be afraid of. I am quite sure of this. I would

[Shri Chintamani Panigrahi]

ask the hon. Minister to give out his mind and say that several other things are coming, so that the people of this country will be glad to know that the process has started and thus we can ensure that democracy will survive, that the people will survive, and that the five per cent people who are monopolists, who are concentrating the nation's wealth in their hands, will go, and real democracy and freedom will flourish in this country.

श्री कंधर लाल गुप्त (दिल्ली सदर) : मभा-पति जी, इस प्रस्ताव में यह कहा गया है कि जनरल इन्व्हेस्टमेंट और स्टील को नेशनलाइज किया जाय, फारेन इन्वेस्टमेंट को नेशनलाइज किया जाय और अरबन प्रापर्टी पर सीलिंग तय करनी चाहिए। इसी तरह से कर्सेमी का डी-मोनेटाइजेशन होनी चाहिए। जो प्रस्तावक का उद्देश्य है जहां तक मैं समझता हूँ वह यह है देश में जो काला धन है वह वापस आना चाहिए और राष्ट्रीयकरण करने से सरकार के पास धन आ जायगा, उस धन का उपयोग गरीब जनता के लिए किया जा सकता है। जहां तक कि उद्देश्य का सवाल है कि देश के अन्दर से काला धन समाप्त हो और जो भूखी जनता है उसको रोटी मिले, मैं समझता हूँ किसी को भी इस से मतभेद नहीं हो सकता। यह हमारा परम कर्त्तव्य है, चाहे कोई भी सरकार हो, कांग्रेस की सरकार हो या और किसी की सरकार हो। हमारा यह धर्म है कि हम भूखे लोगों को रोटी दें, प्यासों को पानी दें और जिम के पास छत नहीं है उस को मकान दें। अध्यक्ष महोदय, यह बात सही है कि राष्ट्रीयकरण करने से जो प्रस्तावक का उद्देश्य है वह यह है कि कुछ हाथों में धन नहीं रहना चाहिए, वह बंटना चाहिए। जहां तक इस उद्देश्य का सवाल है जैसा मैं ने कहा मैं इससे पूरी तरह से सहमत हूँ। लेकिन मैं एक सवाल पूछना चाहता हूँ मंत्री महोदय से कि 20 साल से लगातार हुकूमत इस सरकार के पास है। शायद ही दुनिया में कोई एक देश हो जिम में लगातार 23 साल तक एक ही पार्टी की हुकूमत रही हो बिना किसी बाधा के। 23

साल लगातार हुकूमत करने के बाद, तीन-पंच-वर्षीय योजना समाप्त होने के बाद 32 हजार करोड़ रुपये खर्च करने के बाद आज कंसेंट्रेशन ग्राफ बेल्ट क्या बंटती है या कुछ लोगों के हाथ में है और इस की जिम्मेदारी किम की है? कौन कंट्रोल कर रहा है देश की प्राथिक नीति को? यह समाजवाद का घोषा नारा लगाने वाली सरकार जो ऊपर से गरीबों के लिए घांसू बहाती है, बड़ी-बड़ी बातें करती है, एक हाथ से किसान को छुरा मारकर खून निकालती है और उसको समाजवाद की थपकियां दे कर सुलाने है, जब वह सो जाता है तो छुरा मार कर उस का खून निकालती है और दूसरे हाथ से उस खून को समायेदारों को सौंप देती है। यह अभी तक 20 साल से सरकार कर रही थी जिम के कारण के कंसेंट्रेशन ग्राफ बेल्ट कुछ लोगों के हाथों में चला गया और गरीब गरीब होता गया, अमीर-अमीर होता गया। जो कमीशन विठाए सरकार ने उस की रिपोर्ट की यहां चर्चा करने की आवश्यकता नहीं, 75 परिवार ऐसे हैं जिन के पास जितना भी प्राइवेट ट्रेड है, इंडस्ट्री है, उस का 40 प्रतिजन उन लोगों के पास है। इस से ज्यादा शर्म की बात क्या हो सकती है। और आज हमारे ये दोस्त समाजवाद का नारा लगाते हैं। प्रधान मंत्री महोदय कह रही थीं कल जब बड़े गुस्से में आई थीं कि मैं तो 12 वर्ष की उम्र से समाजवाद में विश्वास करती हूँ और यहाँ समाजवाद का भाषण दे रही थी। जो प्रधान मंत्री 2 करोड़ के मजल में बैठने का इरादा रखती हैं और जिस देश के अन्दर दस करोड़ इन्सान ऐसे हैं जिन को चार घाने रोज भी ग्रामवनी न मिलती हो, जिस प्रधान मंत्री की देख भाल के लिए लाखों रुपये महीने खर्च होते हैं आज वह समाजवाद का नारा लगाए और भाषण दे आ कर के बाहर कि 20 साल के बाद कोई चीज चलनी तो शुरू हुई है, इसका मतलब है कि 20 साल तक चली नहीं थी। जो इन के पित्त जो ने किया, वह कुछ नहीं किया। जो

लाल बहादुर शास्त्री जी ने किया वह कुछ नहीं किया और जो खुद इन्होंने किया दो डार्ड साल में वह कुछ नहीं किया। अब चलनी शुरू हुई है। और किया क्या है? केवल 14 बैंकों का राष्ट्रीयकरण जिस में 40 प्रतिशत डिपॉजिट्स हैं। विदेशी बैंकों का नहीं किया। क्यों नहीं किया? मैं चाहता हूँ कि विदेशी बैंकों का राष्ट्रीयकरण हो। क्यों नहीं किया क्यों कि आप के पास हिम्मत नहीं है। आप अमेरिका को, रूस को, इंग्लैंड को, जापान को नाराज नहीं कर सकते। आप की किस्मत उन के साथ बंधी हुई है। अगर वह कल को पैसा देना बन्द कर दें तो आप की पंचवर्षीय योजनाएं ठप हो जायें। आप की सारी अर्थव्यवस्था दूसरों के हाथ में है। यह नाम की आजादी है। वास्तव में तो नकेल या तो मास्को में है या न्यूयार्क या वाशिंगटन में है। इस के लिए कौन जिम्मेदार है? क्या यह सरकार जिम्मेदार नहीं है? मैं जिम्मेदार हूँ या यह जिम्मेदार है? कोई दूसरी पार्टी इस के लिए जिम्मेदार नहीं है।

अध्यक्ष महोदय, मैं उन लोगों से सहमत नहीं हूँ जो राष्ट्रीयकरण की बात करें, चूँकि राष्ट्रीयकरण है इसलिए अच्छा ही है, इस में गलत हो ही नहीं सकता है। कुछ लोग ऐसे हैं कि राष्ट्रीयकरण है इसलिए खराब है, ऐसा समझते हैं। मैं इस में विश्वास नहीं करता। अगर राष्ट्रीयकरण लोगों की भलाई के लिए है मैं उस का समर्थन करूँगा और अगर भलाई के लिए नहीं है तो हम उस का समर्थन नहीं करेंगे। यह कोई बहुत बड़े सिद्धांत की बात नहीं है। हो सकता है कुछ लोगों के लिए सिद्धांत की बात हो। हमारी पार्टी ने बैंकों के राष्ट्रीयकरण का जो विरोध किया वह कोई सिद्धांत के आधार पर नहीं किया। हम यह समझते हैं कि आज जो अवस्था है, जैसी परिस्थिति आज है उसमें अगर बैंकों का राष्ट्रीयकरण होगा तो सरकार के एक गुट के हाथ में यह ताकत जायगी और उस ताकत का बहुत फलज इस्तेमाल होगा। मेरा आज भी कहना

है, आज जो कानून है उस में सरकार कुछ लोगों के साथ पक्षपात न करे। कुछ लोगों के साथ जिन से इन्हें पैसा मिलता है मेरा तो कहना यह है कि इन की एक साजिश है। कुछ मनी बैंग्स की और सरकार की, सरकार के कुछ मंत्रियों की साजिश है। साजिश क्या है कि यह समाजवाद के नाम पर कंट्रोल करते हैं और कंट्रोल के नाम पर केवल कुछ मनी बैंग्स को यह सपोर्ट करते हैं जो इन को पैसा देते हैं और जो उस पैसे के जरिये से चुनाव लड़ कर फिर जीत कर आते हैं, इस तरह से यह चक्र 20 साल से चल रहा है। और यह है कि जो मनी बैंग इनको समर्थन देते हैं वह और मोटे होते जाते हैं और यह भी यहाँ पर जमे हुए हैं। लेकिन अगर ठीक तरह से कानून लागू किया जाए तो आज देश में ऐसे कानून मौजूद हैं जिनके जरिये से कन्सेंट्रेशन आफ वेल्थ को खत्म किया जा सकता है। मैं उन बैंकिंग कानूनों को यहाँ पर कोट नहीं करना चाहता, बैंकों से सम्बन्धित यहाँ पर ऐसे कानून हैं जिनके जरिए से यह सरकार तय कर सकती थी कि एग्रीकल्चर के लिए कितनी क्रेडिट फैसिलिटी होनी चाहिए, स्मॉल स्केल इन्डस्ट्रीज के लिए कितनी होनी चाहिए और बड़ी इन्डस्ट्रीज के लिए कितनी होनी चाहिए। क्या मैं मंत्री महोदय से पूछ सकता हूँ कि आपका जो सोशल कंट्रोल है, आप ने उसके अन्तर्गत पिछले दो सालों में बैंकों को कोई भी निर्देश दिया कि 30 प्रतिशत लोन एग्रीकल्चर के लिए जायेंगे? आपने ऐसा नहीं किया। कानून होने के बाद भी आपने ऐसा नहीं किया।

16.00 hrs.

इसी प्रकार से काले धन की बात है। आगाखां की तरफ 10 या 15 लाख रुपया सरकार का बाकी है। दुनिया के रिजर्व फंडमियों में उसकी गिनती होनी है लेकिन सरकार उनसे यह पैसा वसूल नहीं कर सकता है। इसी तरह से और बड़े बड़े कारखानेदार हैं उनके पास भी लाखों करोड़ों रुपया सरकार

[श्री कंवर लाल गुप्त]

का बाकी है लेकिन उनसे वसूली नहीं हो सकती है—क्योंकि वसूली होने की जरूरत ही नहीं है, एलेक्शन के दिनों में मंत्रियों के घर खैलियां पहुँच जाती हैं और वह चीज प्रागे सरक जाती है। इसलिए जब तक यह करप्ट सरकार नहीं हटाई जाती, नेशनलाइजेशन से काम नहीं जलेगा। मैं आपके जरिये से इस देश की जनता को बनाना चाहता हूँ कि अगर इस देश से गरीबी को समाप्त करना है, कन्सेन्ट्रेशन आफ वेल्थ को समाप्त करना है तो उसके लिए लोगों को एक ही काम करना पड़ेगा कि यह जो सामने बैठी हुई सरकार है इसको समाप्त करना पड़ेगा इसके सिवाय और कोई रास्ता ही नहीं है। आज हमारे देश में लोग भूखों मर रहे हैं लेकिन किसी भी मिनिमम गारन्टी को देने के लिए तैयार नहीं है। सरकार ने बैंकों का राष्ट्रीयकरण किया। मैं उसको स्वीकार कर लेना अगर प्रधान मन्त्री महोदया या सेठी साहब जोकि एक बड़े अच्छे मन्त्री हैं, वे यह गारन्टी देते कि एक साल के अन्दर या ज्यादा से ज्यादा 1971 तक, चुनाव से पहले पहले, लोगों को खाने के लिए रोटी देंगे।

श्री यशवन्त सिंह कुशवाहा (भिड़) : मैं गुप्ता जी से कहना चाहता हूँ कि वे कांग्रेस की चिन्ता न करें, राष्ट्रपति चुनाव में कांग्रेस अपने आप ही खत्म हो रही है।

श्री कंवर लाल गुप्त : मैं यह कह रहा था कि मैं राष्ट्रीयकरण का समर्थन करता अगर आप उसके साथ-साथ जनता को यह गारन्टी देने के लिए तैयार हों कि हम हरएक हाथ को काम देंगे, अगर यह भी देने के लिए तैयार नहीं हैं तो यह गारन्टी दी जाये कि कम से कम दोनों समय पेट भरने के लिए अनाज मिलेगा, अगर यह भी नहीं मिलता तो कम से कम शुद्ध जल की गारन्टी दे दी जाये, और अगर यह भी नहीं देते तो इस बात की ही गारन्टी दीजिए कि इस गांधी शताब्दी वर्ष में कम से कम जो

हरिजन भाई हैं उनके लिए मकान या प्लॉट की व्यवस्था की जायेगी। लेकिन यह सरकार उस पैसा का इस्तेमाल गरीबों के लिए नहीं करेगी, यह तो उस पैसे को अपनी ताकत और पोलिटिकल पावर को कन्सेन्ट्रेट-करने में लगायेगी।

एक बात और कहना चाहता हूँ कि अगर आप इस देश से कम्युनिज्म को समाप्त करना चाहते हैं तो उसका एक ही रास्ता है कि देश के जो करोड़ों लोग भूखों मर रहे हैं, दीवार पर जो लिखा हुआ है उसको पढ़ना चाहिए, हथका का रुख क्या है उसको देखना चाहिए, जब तक उन भूखे लोगों के पेट में दो समय रोटी नहीं जायेगी तबतक यहाँ से कम्युनिज्म समाप्त नहीं किया जा सकता। उसके लिए हमें चाहे कुछ भी करना पड़े, कानून से करना पड़े या किसी दूसरी तरह से करना पड़े, मेरी पार्टी उस काम के लिए तैयार होगी—चाहे कुछ भी करना पड़े। जब गांधी में गन्दगी होगी तो मच्छर जरूर पैदा होंगे। अगर भुखमरी है तो गन्दे मच्छर जरूर पैदा होंगे और उनको आप रोक नहीं सकते हैं। इन मच्छरों को मारने का एक ही तरीका है—घर की सफाई होनी चाहिए, घर में गन्दगी नहीं होनी चाहिए।

श्री स० मो० बनर्जी (कानपुर) : इनको ऐन्टी मलेरिया में भर्ती कर दिया जाये।

श्री कंवरलाल गुप्त : ऐन्टी मलेरिया एक ही हो सकता है कि गन्दगी में पनपने वाले जो मच्छर है बड़े बड़े, जो गरीबों को काटते हैं, गरीबों को काटकर जहर फैलाते हैं और विदेशों से सहारा लेते हैं, उनको समाप्त करने का एक ही तरीका है कि आज प्रतिज्ञा करें, चाहे कानून से या बिना कानून से, कि हरएक आदमी को दो समय खाने के लिए रोटी जरूर मिलेगी। इसके बगैर यह हो नहीं सकता है। हमारे भाइयों को समझ लेना चाहिए कि केवल इंडस्ट्री वालों के साथ बैठकर बात करने से काम नहीं मिलेगा। 80 प्रतिशत लोग जोकि

गार्वों में रहते है जबतक आप उनकी बात नहीं करेंगे, हरिजनों की बात नहीं करेंगे, उनके लिए लड़ेंगे नहीं तबतक काम नहीं चलेगा। मेरी पार्टी ने इस बात का तहैया कर लिया है कि सरकार ने जो बैंकों का राष्ट्रीयकरण किया है इसके बाद अब हम सरकार को मजबूर करेंगे कि वह गारन्टी दे कि जो तीन हजार रुपया भ्रायेगा वह गरीबों को कम से कम दो समय रोटी देने में लगेगा वरना हम इसके खिलाफ एजिटेशन करेंगे। उस पैसे को प्रधान मन्त्री के हाथों में दे दिया जाये जिससे वे अपनी सत्ता बनाये रखें, ऐसा हम नहीं होने देंगे।... (ध्वबधान)... मैं एक मिनट में समाप्त कर रहा हूँ।

इस समय देश में जिस प्रकार की सरकार चल रही है वह डिक्टेटरशिप की तरफ जा रही है, स्टेट-कैप्टेलिज्म की तरफ जा रही है। मुझे दुख है, जैसा की आप भी देख रहे हैं कि राष्ट्रपति का जो चुनाव हो रहा है, क्या कभी आपने ऐसा भी सुना है कि किसी पार्टी का प्रधान मंत्री अपनी पार्टी के अध्यक्ष की आज्ञा का उल्लंघन करे और मंत्री लोग लिस्टें लेकर घूम रहे हों कि इसपर दस्तखत करो कि हमें आज्ञा दी चाहिए जिसको चाहें उसको बोट दें। फिर तो इस बिल के ऊपर भी आज्ञा दी चाहिए, हर एक बिल पर बोट की आज्ञा दी होनी चाहिए। आखिर यह आज्ञा दी किस लिए चाहिए? इसलिए कि प्रधान मन्त्री की कुर्सी बनी रहे। आज मैं वार्न करना चाहता हूँ कि अगर इस प्रकार से एक जगह पर कन्सेन्ट्रेशन हो गया तो प्रधान मन्त्री की उधर तो मास्को के साथ के नीचे और कृष्ण मेनन की एडवाइज के नीचे, इस देश में एक डिक्टेटरशिप पैदा हो जायेगी और फिर उस डिक्टेटरशिप को हटाना मुश्किल होगा। मैं कहना चाहता हूँ कि इस देश के लोगों को जागना चाहिए। ये कम्युनिस्ट पहले क्या करते हैं कि किसी एक को पकड़ लेते हैं उसके सहारे चढ़ते हैं और साल दो साल के बाद उस सीढ़ी

को गिरा देते हैं। मैं इन्दिरा जी को वार्न करना चाहता हूँ कि दो साल के बाद उनकी भी खैर नहीं होगी। कम्युनिस्टों के साथ कनाइवन्स करके, मास्को के इशारे पर नाचने के लिए बैंकों का राष्ट्रीयकरण किया गया 19 तारीख को लेकिन 18 तारीख को ही पीस एन्ड प्रोग्रेस रेडियो ने एनाउन्स किया कि हिन्दुस्तान में बैंकों का राष्ट्रीयकरण होने वाला है। आखिर उनको कैसे पता लगा? यहां मोरारजी देसाई को पता नहीं, किसो दूसरे को पता नहीं फिर मास्को में कैसे पता लग गया? यह एक साजिश है। लोगों को होशियार हो जाना चाहिए।

अन्त में एक बात और कहना चाहना हूँ कि अगर लोगों के हित के लिए, लोगों को दो समय रोटी देने के लिए हमें कुछ चीजों का राष्ट्रीयकरण करना भी पड़े तो वह ठीक है, उसमें हमें कोई एतराज नहीं है लेकिन एक जगह पर सत्ता कन्सेन्ट्रेट करके, डिक्टेटरशिप पैदा करके डिमोक्रेसी को समाप्त किया जाये, उसका हम विरोध करते हैं।

श्री रणधीर सिंह (रोहनक) : बेयरमन साहब, तुम्हें को पराई क्या पड़ी, अपनी नवेड़ तू। गुप्ता जी को हमारी बड़ी फिक्र होती है, प्रधान मंत्री की बड़ी फिक्र होती है। घरे भाई अपना मकान साफ कर लो, दूसरों की आपको क्या फिक्र है। प्रधान मंत्री के सामने कांग्रेस का अपना प्रोग्राम है—टेन प्वाइन्ट प्रोग्राम है। वह जनता के प्रोग्राम हैं, उनको बह चलायेंगी। आप को फिक्र यह पड़ती है कि प्रोग्राम की हम कर लें तो इन की दुकान खत्म हो जायेगी। इनकी अपनी दुकान, हलवा मांढे की फिक्र है। आप फिकर न करें हम अपना प्रोग्राम करेंगे।

जहां तक इस रिजोल्यूशन का तात्पर्य है, यह एक बड़ी गम्भीर बात है कि देश को आज्ञा दे हुए 20,22 साल हो गये लेकिन गरीब की हालत में कोई सुधार नहीं हुआ है और गरीब की धारणा

[श्री रणधीर सिंह]

का फर्क बढ़ता जा रहा है। इसको हमें तोड़ना है और उनकी रोटी, कपड़ा, मकान दबादारू, तालिम और रोजगार के मामले को हल करना है। गांवों में खास तौर पर जो कम-जोर तबका है और शहरों में जो मजदूर, बैंक-वर्क या छोटी नजरूदाइ वाले मुलाजिम हैं या छोटे दुकानदार हैं उनकी हालत को बेहतर बनाना है और गांव में जो गंदगी है, जहां सड़कें नहीं हैं, पीने के पानी का इन्तजाम नहीं है, बिजली नहीं, मिच्राई का इन्तजाम नहीं है, इन सबका बन्दोबस्त करना है। जहां अस्पताल नहीं हैं, हरिजन को रोटी देने का सवाल है वहां हमको हर चीज का पूरा इन्तजाम करना होगा। और इन चीजों के लिये रुपया चाहिये, साधन चाहिये। वे साधन हैं कहां ?

जहां तक किसान का सवाल है उस पर बहुत टैक्स है। शायद दुनिया के किसी तबके पर इतना टैक्स न हो। जितना हरिजन गरीब है वह और टैक्स नहीं दे सकता। यही हालत बैंकवर्क और आदिवासियों की है। तो देश की 85-90 फीसदी जनता टैक्स नहीं दे सकती है फिर रुपया प्रायगा कहां से ? रुपया या तो अमरीका से लाया जाय और देश का गुलाम बना दें, जैसा कि ईस्ट इंडिया कम्पनी के जमान में हुआ था वह हम नहीं करेंगे। हमें किसी देश का साया नहीं चाहिये फिर सब ल उठता है कि रुपया प्राये कहां से। इस बारे में मेरी गुजारिश है कि जहां से रिसोर्सेज पैदा होंगे वे रिसोर्सेज इस रिजोल्यूशन में है। जहां तक किसान की जमीन का सवाल है उस पर तो सीलिंग होगी। इसमें फालतू अग्रर जमीन को रिड्यूस करोगे तो इस देश में 40 फीसदी तीन एकड़ जमीन वाले हैं और 60 फीसदी एक एकड़ जमीन वाले हैं, और जहां इतनी छोटी-छोटी होल्डिंग और इतनी गरीबी है उनके ऊपर तो आप कुछ कर नहीं सकते। किसान का तो नेशनेलाइजेशन हो गया, उस पर तो आपने सीलिंग लगा दी। अब यह गये सीधी साहब और इनके रिस्तेदार जन-

संघ वाले, जिन को पकड़ना होगा। शहर की अर्बन प्रोपर्टी के ऊपर आपको सीलिंग लगानी ही।

SHRI M. L. SONDHI (New Delhi) : It is a permissible interjection. Let him state his views on nationalisation just for the sake of clarity.

Mr. CHAIRMAN : When your Party Members spoke they heard them patiently. You should also have the same patience.

श्री रणधीर सिंह : अर्बन प्रोपर्टी पर हमें सीलिंग लगानी पड़ेगी। 30 एकड़ जमीन की कीमत हमारे यहां 2,3 लाख रु० है। इससे ज्यादा जम के पास शहर में जायदाद है उसकी सरप्लस जायदाद को लेना चाहिये। मेरा हिमाब है कि अगर शहर पर पाबन्दी लगा दें, और 2, 3 लाख रु० की जायदाद पर फेमली छोड़ कर सरकार सरप्लस जायदाद को ले ले जैसे किसान से जमीन को लिया है, तो काफी रकम सरकार को मिल सकती है और उससे सारे हिन्दुस्तान के हरिजनों, बैंकवर्क, आदिवासियों के मकान बने सकते हैं। 30,000 करोड़ रु० सरकार कहां से लाये मकान बनाने के लिए जब कि हर छै में पांच मकान कच्चे हैं और चार मकान प्राये साल वारिश में गिर जाते हैं। तो उन लोगों को जिन को दो वक्त खाना नहीं मिलना, उन लोगों को भी सरकार को देखना चाहिये। उनका भी पेट भरवा है। उनका कपड़ा मकान देना है, और यह अर्बन प्रोपर्टी पर सीलिंग लगा कर सकते हैं।

मुझे खुशी है कि सरकार उस तजवीज के ऊपर गौर कर रही है। इसलिये मैं चाहूंगा कि इस रिजोल्यूशन में जो चीज है उसको किया जाय।

दूसरी बात फौरन इन्वेस्टमेंट की है। करोड़ों, अरबों रुपयां हमारे देश में प्राया हुआ है और उसके करोड़ों रुपयां आम्दानी का काम कर बाहर ले जाते हैं। यह भी बन्द किया जाना

चाहिये। हमारा रुपया मुनाफा कमा कर बाहर
बेशों में जाये यह उचित नहीं है।

फारेन ट्रेड के मुतालिक मुझे यह कहना
है कि किसान कमाता है और उसको 40 रुपया
मन बेचता है तो मिडिलमैन उस में 30 रुपया
कमाता है। हरियाणा में 100 रु० भाव है तो
बंगलौर में 175 रु० भाव है। तो यह जो
बीच में ऐक्सप्लायटर्ज हैं उनको खत्म करना
चाहिये। इसी तरह से जो तरह से जो विदेशों
से आइत करते हैं उनके मुनाफे का आप
अन्दाजा लगाइये। अगर उनके हाथों में जो
रुपया जाता है उगको मोबिलाइज किया जाय
और वह रुपया मजदूर, मेहनतकश हरिजन को
दिया जाय तो यह एक अच्छी बात होगी।
सरकार इस पर ध्यान करे और फारेन ट्रेड को
नेशनलाइज करे।

जनरल इंड्योरेंस को अभी छोड़ रखा है।
दूसरे इंड्योरेंस को आपने नेशनलाइज कर
दिया। जनरल इंड्योरेंस से भी इतनी आमदनी
है जितनी दूसरो से है। अगर आप क्रोप इंड्यो-
रेंस करेगे कॅटिल इंड्योरेंस करेगे और उसके
साथ साथ गरीब हरिजन के मकान की इंड्योरेंस
होगी तो सरकार को रुपया भी मिलेगा और
यह गरीब लोगों के लिए अच्छा होगा। जब
आप कार, रिक्शा, फॅक्टरियो और सोधी साहब
के मकान का इंड्योरेंस करते हैं तो गरीब
हरिजन के मकान का भी इंड्योरेंस
होन चाहिए। इसलिये डेवेलपमेंट आफ
अपोचुनिटी होनी चाहिये। इनकी भी
मौका मिलना चाहिये। अगर जनरल
इंड्योरेंस को आप नेशनलाइज करेगे तो करोड़ों
रुपये साल की आमदनी सरकार को होगी जिस
को देश के डेवलपमेंट के लिये खर्च किया जा
सकता है।

साल में दुनिया भर का रुपया ये लोग खा
जाते हैं। रा मॅटीरियल लेते हैं, 80 फीसवी
वर्क में बेच देते हैं। टाटा और बिडला करोड़ों
रु० परमिट के नाम से बैसे ही खा जाते हैं और
पूरे एडमिनिस्ट्रेशन को कस्ट बन रखा है।

अगर 1,000 रु० का मुनाफा होता है तो 500
रु० परमिट दिलाने वाले खा जाते हैं। मैं
चाहता हूँ कि जहाँ करोड़ों और धरबों रुपये का
फायदा हो और नेशन के डेवलपमेंट के लिये
इस्तेमाल में आ सकता हो और जिससे ऐसे
लोगों का खात्मा होता हो, तो वह भी किया
जाय।

एक चीज के मैं खिलाफ हूँ और वह है
डोमिनेटाइजेशन वाली बात, क्योंकि उसके बारे
में मैं आपना मन नहीं बना पाया हूँ मुझे डर है
कि इससे कहीं गरीब किसान न मारा जाय।
बाकि जो बातें इस रिजोल्यूशन में हैं जैसे प्रबन्
प्रोपर्टी पर सीनिंग, फोरन ट्रेड का नेशनलाइजे-
शन, जनरल इंड्योरेंस और स्टील इंडस्ट्री का
नेशनलाइजेशन उसकी मैं हिमायत करता हूँ
और चाहता हूँ कि सरकार रिजाल्यूशन की
बातों का ध्यान में रखे, और वह उसके ध्यान में
है और सरकार धीरे-धीरे काम कर रही है।

'गया दौर सरमायेदारी गया,
तमाशा दिखा कर मदारी गया'

इनके दिन खत्म हो गये हैं जनसंघ वालों
के। और दूसरे लोग भी यहाँ बैठे हुए हैं। उन
के दिन भी खत्म हो गये। सरमायेदारों के दिव
खत्म हो गये। आई० सी० एम० वालों ने
करोड़ों रुपयों की जायदादें बना लीं, उनके
दिन खत्म हो गये। एक दिन आयेगा जब छोटे
ने छोटे और बड़े-बड़े लोगों की तनकाहों में
और 10 का हिाब होगा। अगर छोटे से छोटे
को 200 रु० तो बड़े से बड़े को 2,000 रु०
मिलेगा। यह नहीं होगा कि निजाम को तो
करोड़ों रुपये और एक चपरासी को 50 रु०
अब सरमायेदारी का दौर खत्म हो रहा है।
जब कभी इन्कलाब होता है। तो पजिग होती
है और पाटियां मजबूत बनती हैं। अगर आप
अन्दाजा लगायें तो आप देखेंगे कि देश
आगे बढ़ेगा, हमारा कदम आगे बढ़ेगा,
गरीब की पूछ होगी। जैसे बँका का नेशनलाइजे-
शन हुआ वैसे ही हमारे कदम और आगे
बढ़ेंगे और सही मानों में आफताब बुलु होगा।

[श्री रणधीर सिंह]

गरीब की पूछ होगी और देश प्रास्पेरिटी की तरफ जायेगा ।

मैं उस रेजोल्यूशन की तारीफ करता हूँ और गवर्नमेंट से चाहूँगा कि वह इसकी स्पिरिट को मंजूर करे और अपनी तरफ से कोई रेजोल्यूशन लाये ताकि गवर्नमेंट और पार्टी की इज्जत बढ़े और उसका उदय हो ।

SHRI K. ANIRUDHAN (Chirayinkil) : I am glad to support the Resolution moved by a member of the Congress Party.

Some years ago before independence, the Congress passed a resolution at Karachi favouring nationalisation of banks, foreign trade and all major sectors of production and distribution. But even after 20 years of independence, those at the helm of affairs would not implement it. It was only very recently that Government has come out with a proposal to nationalise 14 major banks.

From Kanyakumari to Kashmir, from Dwaraka to Assam, if you talk to any person, everyone is dissatisfied with the existing system. If you talk to a student, he will be sentimental, at the same time he will be perverted ; if you talk to an NGO, he will show his thorough disgust with the existing order of things. Talk to a senior government official and you will be disgusted ; talk to a medical officer and there will be confusion ; talk to a man at the helm, a politician, he is disgusted with politics. Things have come to such a pass that the existing system has gone to dogs. So we should enunciate a new policy and radically change the existing system. I think the hon. lady has brought forward the correct Resolution at the correct time.

SHRI S. M. BANERJEE : But at the correct time, she has gone away.

SHRI K. ANIRUDHAN : May be. But she has brought forward the correct resolution at the correct time.

I come from Kerala, the southernmost State. Some 50-60 years ago, some Europeans came there and the Government was kind enough to provide them thousands of acres of land, all for a song. Now they are minting money, sending out lakhs and lakhs

in black money. Most of these plantations, specially, rubber, cardamom and tea, are owned by the Britishers, like K. D. Estate, Travancore Tea Estate etc. So also in Assam, most of the plantations are British. Even after 20 years of independence they are allowed to mint crores and get away with them. So the suggestion for nationalisation of these estates is welcome.

I mentioned about the prevailing discontent all round. Last year, when the Vice-Chancellor of Andhra University addressed a meeting of students, he said that the position of educated unemployment was worsening. Even engineering and medical graduates are without jobs. In my part of the country, I know that the number of able-bodied educated unemployed, who have passed matriculation, intermediate or BA, exceeds 13 lakhs. They are between the ages 18 and 25. This is the outcome of the existing system which the Congress Government has been carrying on for the past 22 years.

Shri Gupta mentioned about the convenient atmosphere we had with an eminent leader for 14-16 years. In a convenient atmosphere in a democratic country the country continued to be ruled by convenient people. The time has come for some radical changes. If you go to a town or village, you will find a number of persons taking shelter in the slums. In the context of our talk about socialist pattern, it is really a tragedy. We should do something so that they could keep their body in some shelter. More than fifty per cent of our people do not have two square meals a day. Should we not find some methods to improve their situation ? Our educated unemployed is increasing every year. The crisis in the Indian economy is deepening. We should find some method so that there can be some radical change in the existing system. We should nationalise not only the major banks but other banks also ; in addition we should take over foreign trade and other institutions to free the country from the stranglehold of big foreign business houses. I support the resolution and I hope that the hon. Member who is conspicuous by her absence will not withdraw this resolution at the last moment.

SHRI UMANATH (Pudukkottai) : On a point of order about the conduct of

the mover of the resolution which we are discussing. According to the procedures of this House, if a Minister moves a Bill on behalf of the Government, he has got to be present in the House. The hon. Speaker has held on several occasions that the absence of the concerned Minister amounted to contempt of the House. He was sent for ; sometimes the proceedings of the House were stopped for a few minutes and the Minister came rushing in. If the Mover is not there, Members speak only in the air. He has also to take notes of the various points made during the course of the discussion and ultimately reply to them. When the time comes, he or she must also say whether the resolution is withdrawn or not.

In the present case the absence of Mrs. Tarkeshwari Sinha who is the mover amounts to a contempt of the House. She may have been motivated by factional considerations in moving this resolution ; she is free to do anything. But she should not treat the House with utter contempt like this. In her absence the whole debate looks like a farce.

Surely, it is the property of the House once it had been moved and we can discuss it. But the conduct of the Member is highly reprehensible. I request you to make some observations on this point and send for her even at this stage when we are about to conclude the discussion.

MR. CHAIRMAN : I do not think it is contempt of the House. The House is in possession of the resolution. Probably she does not like to press the resolution for a vote.

SHRI UMANATH : She must come and tell the House that she does not press this resolution to a vote. This is unfair.

MR. CHAIRMAN : Please listen to me. Her absence, of course, indicates the same.

SHRI S. M. BANERJEE : I have only one submission. You have already given your ruling. I bow to your ruling. But one thing is definite. At the time of pressing the motion, if she does not come, then who should press ? That is the main question.

MR. CHAIRMAN : Mr. Mandal.

SHRI BEDABRATA BARUA (Kaliabor): I am the next person to be called.

MR. CHAIRMAN : I know, but he is going away. He wants only two or three minutes. Now, Mr. Mandal—absent.

SHRI BEDABRATA BARUA : Mr. Chairman, Sir, on the face of it, this resolution states all that can be expected at least in the immediate future from a Government which swears by socialist forces. So far as the socialist intentions are concerned, in the context of the present day India, certain measures have to be carried out. I do not understand the sophistication of some people who rather curiously abound in so many places, who would like to say that they would swear by socialism ; they would like the unemployed to be given employment ; they would like jobs to be created ; they would like the poor to be given more facilities ; they would like industrial development ; they would like the removal of corruption and all these things. But when it comes to certain concrete measures, these very people who would be walking with their heads in the clouds, would immediately start saying, unite with the conservatives. In Indian conservatism, we are not conservatives but reactionaries, because conservatism in western countries wants to preserve the free competition by which the prices are lowered to the rock bottom. Here, conservatism means preservation of profits which are made by selling goods at two or three times the world prices. So, I do not call them conservatives, but conservatists tend to become radicals, and they club together.

Once a concrete step is proposed, whether it is a subjective opposition or a straight opposition, the opposition is there, and even the intentions are not recognised or admitted. This type of opposition leads one to talk of irrelevancies ; this style leads one to talk of generalities of State capitalism, as if the nationalisation of banks in a vast country like India, taking over the credit institutions, goes very far. First of all, it would be only investment that will be controlled. It would not be the ownership of the industries that will come under this. How can there be State capitalism then ? How can it be dictatorship ? All types of absurd arguments were given. Ministers are caught up very easily. It is said that the representatives of the people, the MP's, and Ministers are paid

[Shri Bedabrata Barua]

much better than the common people. But this cannot be an argument for supporting, if it is so, the vested interests in the country. For instance, even Vinobha Bhave said that "When I take goat's milk, I know that I am taking away something from the common people." He was conscious of this fact. In fact, in society where there is difference of opinion, we do mean certain things. We have got officers to control; we have ourselves created the IAS; we have created public enterprises, ambassadors and governors. We know that that pattern has to be maintained, that system, the centralised administration, with vast industrial complexes will be there. The men who control them would not be beggars. There would have to be certain facilities and advantages; and we should relieve them from the drudgeries of ordinary life. They would have to have more leisure and more comforts. Possibly, in this culture that we have, in these matters, today, it would not be fair to make Ministers look very small before the persons whom you would control.

It is no good doing that. But it is not that these things are raised as one friend from the Jana Sangh raised this question. Curiously I found recently the ideology of the Jana Sangh very, very interesting. They think, mosquitoes breed somewhere (Interruption.)

श्री हुकम चन्द कछवाय (उज्जैन) : आपकी समझ में नहीं आएगी।

SHRI BEDABRATA BARUA : I would assure Shri Kachwai that it is very difficult to understand the ideology of the Jana Sangh. It is a difference of generations.

श्री हुकम चन्द कछवाय : आपका दिमाग खाली है।

SHRI BEDABRATA BARUA : It is for the House to decide which head is empty.

SHRI M. L. SONDHI : Is he attacking the working class? Shri Kachwai belongs to the working class.

SHRI BEDABRATA BARUA : When I am paid in some coin, I pay back in the

same coin... (Interruption.) A man may belong to the working class. I may belong to the working class or anybody else may belong to the working class. I am not concerned with that; I am concerned with ideas and on which side we stand.

Mosquitoes breed in stagnant waters. When there is dynamism and change, in a flowing river or current there are no mosquitoes. These policies that have been proposed do have a topicality; the only thing is that they cannot just be flaunted about. We must try to find out how exactly one lives up to these policies.

Nationalisation is a policy. There are many people who would say, "I am going to implement nationalisation; I also believe in nationalisation." That does not make him a believer in the welfare of the people. He can believe in the welfare of the people when he has an emotional attachment to the type of aims that nationalisation points at. Therefore, it is not just a question of saying that these measures have to be taken.

I would disagree with those who would say that everyone of these measures have their pitfalls. When you have one type of economy, it has its dangers and when you have another type of economy that also has its dangers. When you nationalise banks, you will have to face new types of problems. But we will have to face them if a social change is to be brought about. If a social change is not to be brought about because problems will be created, one is nothing but a reactionary, a man who would like to put the clock back. There is absolutely no doubt about it.

As I said, I have found it difficult to understand the ideology of the Jana Sangh. They would ridicule the Ten Commandments. They say one thing and do another. Our economy is dominated by foreign capital. If it is so, the only solution lies in the implementation of exactly these policies. It is no use opposing policies that want to put the country on a sound basis, on a basis of self-sufficiency, which would develop the country and would take foreign trade from the hands of those people who are using it to their own advantage, which would make resources available. Nationalisation of foreign trade, it is estimated, would make hundreds of crores of rupees available. We have to take

every one of these measures, whether it is foreign trade or general insurance. The steel industry is already nationalised more or less. I do not know about foreign investment; that is a matter of policy. We certainly would need to take over foreign investments as and when necessary but then the matter has to be examined not only economically but also politically. We must take a very great leap forward and try to take over foreign investments that have been pressuring us, that have particularly been used against our country's interest, to subjugate us to their interest or to exploit our people in a particular way.

So far as ceiling on urban property is concerned, I do hope the Government will consider the matter and put a ceiling on urban property. This is insulting our people and this insult should not continue. Urban property should be so distributed that everyone feels at least that there is not that concentration of urban property which is the bane of our present cultural and social life.

So far as demonetisation is concerned, it is only a means. The point is to bring out black money. I think, the black money will come out. We have got certain controls. It is no use saying that the liberty of those people who control our economy is the only type of liberty.

Our people would be free if we get rid of those stagnating influences that retard the development of the country.

16.40 hrs.

RE. ABSENCE OF DEPUTY SPEAKER

MR. CHAIRMAN : I am directed by the Speaker to read out a letter received by him from the Deputy-Speaker of Lok Sabha. It reads :

"Dear Shri Dhillon,

I was rather surprised to find that the question of my absence has been raised on the floor of the House yesterday. You might remember I have already informed you that for some days I would not be able to attend the House as I am under medical treatment and I have been advised to avoid continuous physical and mental strain. I have also men-

tioned that I may have to run to Bombay as my brother is in a hospital undergoing treatment after a severe and sudden heart attack. In case any further enquiries are made, kindly inform the Members accordingly.

With regards,

Yours sincerely,

Sd/- R. K. Khadilkar"

SHRI M. L. SONDHI : Please convey to him our concern and our best wishes for his early recovery.

16.41 hrs.

RESOLUTION RE. NATIONALISATION OF FOREIGN TRADE, GENERAL INSURANCE, ETC.—Contd.

श्री यशपाल सिंह (देहरादून) : समाप्ति मतोदय, कांग्रेस सरकार हिन्दुस्तान के एक मीन क्षेत्र में भी समाजवाद नहीं ला सकी है, जब कि वह नारा लगाती है समाजवाद का। यह तो एक बोट कैबिज डिवाइस है। पिछले 22 सालों में देश में गरीबी का इतना तांडव नृत्य हुआ है कि खुद सरकार स्वीकार करती है कि इस देश के 28 करोड़ इंसानों को रोजाना आमदनी मात घाने से ज्यादा नहीं है। फिर भी यह सरकार समाजवाद लाने या दावा करती है। देश का वह कौन सा भाग है, जहाँ समाजवाद आ गया है? और तो और, इस हाउस में भी समाजवाद नहीं आया है। एक एम० पी० की तन्ख्वाह 500 रुपये है, जब कि वज्जिरे आजम की तन्ख्वाह 5,000 रुपये है। यह सरकार लोगों को बहकाने के लिए समाजवाद का नारा लगाती है।

महात्मा गांधी एक आदर्श के लिए लड़े थे। वह गीता माता के इस आदर्श पर चलते थे: "भुंजते स्वयं पापा, ये पन्नत्यात्मकारणात्"। बापू ने त्रिम राष्ट्र का निर्माण करना चाहा था, उस का निर्माण नहीं हो रहा है। समाजवाद तो एक बोट मांगने का तरीका बना हुआ है।

धमरीया से जो कुत्ते घाये हैं जो गतिनी